

Declaration of Assets and Liabilities

Year 2022

I, VIKASH KUMAR, son/daughter/wife of ABHIMANYU SINGH
aged 35 years, belonging to BIHAR VIDHAN SABHA
service and presently working as OFFICE ATTENDANT
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	TANU PRIYA	AROHI SINGH (DAUGHTER)	ABHIMANYU S. (FATHER)	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000/-	NIL	NIL	10,000/- SBI RAMPUR DIRAHAKSEVA KENDRA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE BR-31N 0974	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	GOLD-20g SILVER- 50 gram	NIL	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	10 KATTHA MAUSHURI PATNA	NIL	2 BILHA CUNDIVIDEA VAISHALI	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	2 KATTHA VAISHALI	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CIKPK5067M	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PRAN No. :- 110105358450

Gender :- M (M/F)

Date of Birth :- 08011986 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...Vikash...kumar.....

Name of Employee: ...VIKASH KUMAR....

Place: ...PATNA.....

Designation: ...OFFICE ATTENDANT.....

Date: 04.02.2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.